

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :
AT HYDERABAD.

C.A. No.474 of 1999

Between:

Dated: 26.3.1999

P.Muthyalaiiah

.. Applicant

And

1. The General Manager,
South Central Railway,
Rail Nilayam,
Secunderabad.
2. The Dy.Chief Mechanical Engineer,
Carriage Repair Shop, S.C.Rly,
Tirupathi.

.. Respondents.

Counsel for the applicant : Mr.K.Sudhakara Reddy

Counsel for the respondents : Mr.C.V.Malla Reddy

CORAM:

THE HONIBLE MR. R.RANGARAJAM : MEMBER (A)

THE HONIBLE MR. B.S.JAI PARAMESWAR : MEMBER (J)

* * *

THE TRIBUNAL MADE THE FOLLOWING ORDER:

It is seen that the applicant is a minor.
No gurdian has been impleaded.

Hence O.A. is not maintainable and it is
returned to the applicant.

Purker
Section Officer *5488*

Copy to:-

1. The General Manager, South Central Railway, Rail Nilayam,
Secunderabad.
2. The Dy.Chief Mechanical Engineer, Carriage Repair Shop,
South Central Railway, Tirupathi.
3. One copy to Mr.K.Sudhkara Reddy, Advocate, CAT., Hyd.
4. One copy to Mr.C.V.Malla Reddy, SC for Rlys, CAT., Hyd.
5. One duplicate copy.

srr

Copy to:

1. HONND
2. HHRP M(A)
3. HBSJP M(J)
4. D.R.(A)
5. SPARE

26/3/99
IST AND IIND COURT

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD:
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR
MEMBER (J)

DATED: 26/3/99

ORDER/ JUDGEMENT

MA./RA./CP.NO.

IN

O.A. NO.

474/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

copy

